

**आयकर अपीलीय अधिकरण 'बी' न्यायपीठ चेन्नई में।  
IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH, CHENNAI**

**माननीय श्री मनु कुमार गिरि, न्यायिक सदस्य एवं  
माननीय श्री अमिताभ शुक्ला . लेखा सदस्य के समक्ष।  
BEFORE HON'BLE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER  
AND HON'BLE SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

**आयकरअपील सं./ ITA No.1701/Chny/2024**

Natakhapriya Trust,  
No.13A, V Trust Cross Street,  
Mandavellipakkam,  
Chennai 600 028.

**Vs.** The Commissioner of Income Tax,  
Exemptions,  
Chennai.

**[PAN: AABTN 9477F]**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by

: Shri D. Anand, Advocate

प्रत्यर्थी की ओर से /Respondent by

: Shri V. Nandakumar, IRS, CIT.

सुनवाई की तारीख/Date of Hearing

: 21.08.2024

घोषणा की तारीख /Date of Pronouncement

: 23.08.2024

**आदेश / ORDER**

**MANU KUMAR GIRI (Judicial Member)**

Aggrieved by rejection of application filed in Form No.10AB on 03.10.2023 for seeking approval under clause (ii) of first proviso to subsection (5) of Sec.80G vide impugned order dated 09.04.2024, the assessee is in further appeal before us.

2. At the outset, the Id.Counsel for the assessee submitted that assessee has already obtained approval u/s80G of the Act. However, the assessee inadvertently again filed the application in Form 10AB seeking approval hence, the assessee is

seeking to withdraw the present appeal. The Id.Counsel also prayed that if the present appeal is withdrawn, the earlier approval granted would not be disturbed in any manner by this withdrawal.

3. We have heard both the parties. The Id.DR did not oppose the prayer of assessee. We allow assessee to withdraw this appeal as the Id.Counsel has prayed. We also make clear that the earlier approval granted u/s 80G by the Id.CIT(E) will not be tinkered with in any manner pursuant to withdrawal of this present appeal.

4. The appeal stand dismissed as withdrawn in terms of our above order.

Order pronounced in the open court on 23rd day of August, 2024 at Chennai.

**Sd/-**

(अमिताभ शुक्ला)

**(AMITABH SHUKLA)**

**लेखा सदस्य / ACCOUNTANT MEMBER**

चेन्नई Chennai:

दिनांक Dated : 23-08-2024

KV

आदेश की प्रतिलिपि अग्रेषित /Copy to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT, Chennai/Coimbatore/Madurai/Salem.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF

**Sd/-**

(मनु कुमार गिरि)

**(MANU KUMAR GIRI)**

**न्यायिक सदस्य / JUDICIAL MEMBER**